

demonstration by workers demanding implementation of the Wage Board Award. However, a section of Delhi Electric Supply Undertaking workers demonstrated on the 22nd July, 1971 demanding, *inter-alia*, speedy implementation of the Industrial Tribunal Awards and other demands including early constitution of a State Electricity Board for Delhi.

(b) and (c). The employes/workmen covered by the recommendations of the Wage Board and also falling within the purview of the Third Pay Commission or a like body set up by the Central/State Government are not entitled to claim benefits accruing from the recommendations of both. Since the recognised unions of the employes/workmen of Delhi Electric Supply Undertaking gave their option for the benefit of interim relief announced by the Third Pay Commission and the payment of the interim relief has been made in September 1970, the question of making the Wage Board Awards applicable to these employees does not arise.

#### Regularisation of Daily Wage Workers of D.E.S.U

6829. SHRI A. N. CHAWLA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of employees working as daily wage workers for more than 2 years in Delhi Electric Supply Undertaking and whether there is any proposal to regularise them ; and

(b) when it is proposed to implement the recommendations of the Wage Board for the employes of the D.E.S.U. ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) There are at present 2558 persons working on work-charged/daily rated basis in Delhi Electric Supply Undertaking who have put in more than two years of service. Employees engaged on work-charged/daily rated basis are regularised according to the number of sanctioned posts of mazdoors/Khalasis etc. available from time to time.

(b) As regard to the implementation of the Wage Board recommendations, the position is that the employees covered by the recommendations of the Wage Board and also falling within the purview of the Third Pay Commission or like body set up by the Central or State Government, can be governed either by the recommendations of the Wage Board or their present pay structures, subject, in the latter case, to revision, if any, by the other appropriate pay body.

The recognised Unions of the employees of Delhi Electric Supply Undertaking, on being asked, intimated acceptance of the interim relief as proposed by the Third Pay Commission. The same has been granted to the employees of the Delhi Electric Supply Undertaking. As such the question of implementing the Wage Board award for the Delhi Electric Supply Undertaking employees does not arise.

#### विद्युत-जनन क्षमता

6830. श्री मूलचन्द डागा : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) तीसरी पंच वर्षीय योजना के अन्त में विद्युत-जनन की अधिस्थापित क्षमता कितनी थी ; और

(ख) पिछले तीन वर्षों में देश में चालू हुए नए बड़े पन बिजली संयंत्रों के नाम क्या हैं ?

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री बंजनाथ कुरील) : (क) देश में तीसरी पंच वर्षीय योजना के अन्त तक प्रतिष्ठापित विद्युत उत्पादन क्षमता 101.7 लाख किलोवाट थी ।

(ख) 1968-69 से 1970-71 के वर्षों के दौरान देश में चालू हुए नये बृहत् जल-विद्युत संयंत्रों के नामों का एक विवरण संलग्न है ।

## विवरण

1968-69 से 1970-71 के वर्षों के दौरान देश में चालू हुए नये  
वृद्ध जल विद्युत सयंत्रों के नाम

| क्रम संख्या | राज्य/संघ का नाम                 | यूनिटों की संख्या<br>और आकार<br>(मैगावाट) | 1968-69 से 1970-71 के<br>दौरान चालू कुल क्षमता<br>(मैगावाट) |
|-------------|----------------------------------|---|---|
| 1.          | असम<br>उमियम जल-विद्युत—दो       | 2 × 9                                     | 18  |
| 2.          | बिहार<br>बोमी                    | 2 × 5                                     | 10  |
| 3.          | हिमाचल प्रदेश<br>वस्मी           | 3 × 15                                    | 45  |
| 4.          | केरल<br>शोलायार                  | 1 × 18                                    | 18  |
| 5.          | महाराष्ट्र<br>पूर्ण              | 2 × 7.5                                   | 15  |
| 6.          | मंसूर<br>शरावती                  | 3 × 89                                    | 267   |
| 7.          | पंजाब<br>भाखड़ा दाया किनारा      | 1 × 120                                   | 120   |
| 8.          | राजस्थान<br>राणा प्रताप सागर     | 3 × 43                                    | 129   |
| 9.          | तमिलनाडु                         |   |   |
|             | (i) परम्बिकुलम अलियार जल विद्युत | 1 × 60 जमा<br>2 × 35 जमा                  | 155   |
|             | (ii) कोटयार जल विद्युत           | 1 × 25 जमा<br>1 × 69 जमा                  | 60  |
| 10.         | उत्तर प्रदेश                     |   |   |
|             | (i) धमुना चरण—एक                 | 1 × 17 जमा<br>1 × 11 जमा                  | 28  |
|             | (ii) ओवरग जल-विद्युत             | 3 × 33                                    | 99  |